

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2803

ANSWERED ON:14.03.2013

INTERSTATE RIVER DISPUTES

Kateel Shri Nalin Kumar;Shivanagouda Shri Shivaramagouda

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government proposes to bring out a National policy on river water to solve the interstate water disputes; and

(b) if so, the details thereof?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Article 262 of the Constitution of India and the Inter State River Water Disputes Act, 1956, amended in 2002, stipulate the process for resolving inter-State water disputes. There is no proposal at present to bring out a National Policy to solve interstate water disputes.